



Government of Chhattisgarh
Mantralaya, Mahanadi Bhavan,
Nava Raipur Atal Nagar, District-Raipur (C.G.)

No. *F-04-02/2018/32*

Nava Raipur Atal Nagar, Dated: *22/07/2021*

To,

The Member Secretary
Central Pollution Control Board,
'Parivesh Bhawan', East Arjun Nagar,
Shahdara, Delhi - 110032

Sub.: Submission of 7th Quarterly compliance report in the matter of O.A. No. 606 of 2018 by Hon'ble National Green Tribunal in compliance of order dated 14.12.2020.

Ref.: Order of the Hon'ble NGT in OA 606/2018, dated: 14.12.2020.

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With reference to the above subject, 7th Quarterly compliance report (for April-June Quarter) in the matter of O.A. No. 606 of 2018 on behalf of State of Chhattisgarh is attached herewith. Since the Hon'ble NGT has, vide order dated 14.12.2020, held that the present matter will henceforth only deal with the issue of Solid Waste Management, the present report comprises of progress report with respect to Solid Waste Management in Urban and Panchayat areas of Chhattisgarh. The report in the prescribed format is attached herewith as **Annexure-I** (for Urban areas) and **Annexure-II** (for Panchayat areas).

Kindly note that the 6th Quarterly compliance report was sent to you on 30.03.2021.

neal 19/7/21
Additional Chief Secretary
Department of Housing and Environment
Nava Raipur Atal Nagar, District-Raipur (C.G.)

Endt.No. *F 04-02/2018/32* ✍
Copy to:

Nava Raipur Atal Nagar, Dated: *22/07/2021*

1. The Member Secretary, Chhattisgarh Environment Conservation Board, Paryavas Bhavan, North Block, Sector-19, Nava Raipu Atal Nagar, District-Raipur (C.G.).
2. The Deputy Secretary, Office of the Chief Secretary, Government of Chhattisgarh, Mantralaya, Mahanadi Bhavan, Nava Raipur Atal Nagar, District-Raipur (C.G.).

neal 19/7/21
Additional Chief Secretary
Department of Housing and Environment
Nava Raipur Atal Nagar, District-Raipur (C.G.)

संचालनालय, नगरीय प्रशासन एवं विकास

इन्द्रावती भवन, नवा रायपुर, अटल नगर, छत्तीसगढ़

क्रमांक/या.प्र./NGT/2020-21/1823 नवा रायपुर, अटल नगर, दिनांक 29/06/2021
प्रति.

सदस्य सचिव,
छत्तीसगढ़ पर्यावरण संरक्षण मंडल,
पर्यावास भवन, नार्थ ब्लॉक सेक्टर-19
नवा रायपुर, अटल नगर (छ.ग.)

विषय :- माननीय एन.जी.टी. द्वारा प्रकरण क्रमांक 606/2018 अंतर्गत ठोस अपशिष्ट प्रबंधन
नियम -2016 हेतु सातवी त्रैमासिक रिपोर्ट के संबंध में ।
संदर्भ :- आपका पत्र क्र./1305/दिनांक 22.06.2021

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विषयांतर्गत संदर्भित पत्र का अवलोकन होवे। माननीय एन.जी.टी. द्वारा विषयांकित
प्रकरण पर पारित आदेश के पालन में सातवी त्रैमासिक रिपोर्ट आवश्यक कार्यवाही हेतु संलग्न
प्रेषित है।

(संचालक महोदया द्वारा अनुमोदित)

संलग्न :- उपरोक्तानुसार

अपर संचालक

नगरीय प्रशासन एवं विकास
इन्द्रावती भवन, नवा रायपुर, अटल नगर

पृ.क्रमांक/या.प्र./NGT/2020-21/1824 नवा रायपुर, अटल नगर, दिनांक 29/06/2021
प्रतिलिपि :-

1. अपर मुख्य सचिव, छ.ग. शासन, आवास एवं पर्यावरण विभाग, मंत्रालय, महानदी भवन,
नवा रायपुर अटल नगर।
2. संचालक, नगरीय प्रशासन एवं विकास विभाग, इन्द्रावती भवन, नवा रायपुर, अटल
नगर।
3. उप सचिव, मुख्य सचिव कार्यालय, छ.ग. मंत्रालय, महानदी भवन, नवा रायपुर अटल
नगर।
4. उप सचिव, छ.ग. शासन, नगरीय प्रशासन एवं विकास विभाग, मंत्रालय, नवा रायपुर,
अटल नगर।

अपर संचालक

नगरीय प्रशासन एवं विकास
इन्द्रावती भवन, नवा रायपुर, अटल नगर

7th QUARTERLY COMPLIANCE REPORT

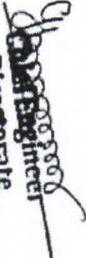
O.A. No. 606/2018

'Submission of 7th Compliance Report in the matter of O.A. No. 606 of 2018 by Hon'ble National Green Tribunal in compliance of order dated 07/01/2020'

S.N.	Questions	Remarks						
1	Numbers of ULBs	166						
2	Overall waste management status in States/UTs							
a	Quantity of MSW generated (TPD)	1650						
b	Quantity of MSW collected (TPD)	1650						
c	Quantity of MSW segregated & transported (TPD)	1650						
d	Quantity of MSW processed (TPD)	1650						
e	Quantity of MSW disposed in secured land fill site (TPD)	0						
f	Gap in Solid Waste Management UTs (TPD) [1(a)-1(d)-1(e)]	0						
g	Solid Waste Management Plan	Yes, Successfully Implemented As per the approved State SWM Plan: Implementation of First Phase of Mission Clean City model (It is Ambikapur model which is a low cost, sustainable, decentralized model based on extensive segregation and recycling) in 166 ULBs before June 2018 and Integrated Solid Waste Management Model in Bilaspur before October 2018 and in Raipur before June 2020.						
3	Waste Collection	Existing						
a	ULBs in which waste door-to-door collection is implemented (No.)	166	Target	166	Gap	0	Timeframe	Completed
b	ULBs in which segregation of waste is implemented (No.)	166	166	0	Completed			
c	ULBs in which transportation of segregated waste is implemented (No.)	166	166	0	Completed			


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 Directorate
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 Chhatisgarh, Naya Raipur

4	Waste Processing						
	Material Recovery facilities						
	(i)	Total Capacity (TPD)	2100	2100	0	Completed	
a	(ii)	Number	356-MCC 02-ISWM	356-MCC 02-ISWM	00-MCC 00-ISWM	Completed	
	(iii)	Number of ULBs covered	164-MCC 02-ISWM	164-MCC 02-ISWM	0-MCC 00-ISWM	Completed	
	Reveling		Not Applicable				
b	(i)	Total Capacity (TPD)	0	0	0		
	(ii)	Number	0	0	0		
	(iii)	Number of ULBs covered	0	0	0		
c	Composting						
	(i)	Total Capacity (TPD)	2000	2000	00	Completed	
	(ii)	Number	166-MCC 02-ISWM	166-MCC 02-ISWM	0-MCC 00-ISWM	Completed	
d	(iii)	Number of ULBs covered	164-MCC 02-ISWM	164-MCC 02-ISWM	0-MCC 00-ISWM	Completed	
	Biomehanation		Not Applicable				
	(i)	Total Capacity (TPD)	0	0	0		
e	(ii)	Number	0	0	0		
	(iii)	Number of ULBs covered	0	0	0		
	RDF						
f	(i)	Total Capacity (TPD)	100-Bilaspur 300-Raipur	100-Bilaspur 300-Raipur	0-Bilaspur 0-Raipur	Completed	
	(ii)	Number	2	2	0		
	(iii)	Number of ULBs covered	2	2	0		
f	Waste to Energy Plants		Not Applicable				
	(i)	Total Capacity (TPD)	0	0	0		
	(ii)	Number	0	0	0		
f	(iii)	Number of ULBs covered	0	0	0		


 Director
 Urban Administration & Development
 Chhattisgarh, Naya Raipur

4	Waste Disposal					
	Landfill					
	a	(i) Total Capacity (T)	346000 T-Raipur 200600 T-Bilaspur	750000 T- Raipur 348500 T- Bilaspur	404000 T- Raipur 147900 T- Bilaspur	In Raipur, Bilaspur- Landfill Cells will be constructed in phase wise manner
	(ii) Number	04-Raipur 02-Bilaspur	09-Raipur 04-Bilaspur	05-Raipur 02-Bilaspur		
	(iii) Number of ULBs covered	2	2	0		
<p>Note: Mission Clean City (MCC) model in 166 ULBs Integrated Solid Waste Management (ISWM) Model in 02 ULBs namely Raipur and Bilaspur</p>						
5	Legacy Waste Management					
a	Number of dumpsites (No.)		7			
b	Quantity of Waste dumped at dumpsites (Tons)		Approx. 1000000			
c	Number of dumpsites cleared (No.)		162			
d	Number of dumpsites in which biomining has commenced (No.)		7			
e	Time frame for clearing all dumpsites		31.03.2023			
6	Other Information					
a	Information regarding development of model towns/cities/villages		<p>CG UAD has notified 03 Municipal Corporations (big cities), 25 towns and the same is also published on UAD website. The environmental norms and parameters in the context of Urban Local Bodies have been fixed for the development model cities in the State of Chhattisgarh. An orientation program was conducted on 10.07.2019 to explain the environmental parameters with the officials of model cities.</p> <p>Solid Waste Management:</p> <ul style="list-style-type: none"> All the 28 model cities have established waste management facilities in the form of SLRM Centre and Compost Shed for ensuring 100% waste collection and processing. 			


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		<ul style="list-style-type: none"> • Further, in the cities, field level inspection for the Garbage Free City (GFC) Certifications have been carried out by MoHUA's Third party empanelled agency and Ambikapur has been certified as 5-star ULB. Rajnandgaon and Jashpurmagar have been certified as 3-star ULBs. <p>Plastic Waste Management:</p> <ul style="list-style-type: none"> • Chhatisgarh State Government vide notification dated 27.09.2017 has banned manufacture, store, import, sell, transport and use of plastic carry bags, short-life PVC and chlorinated plastic i.e. advertising and publicity materials (banners, flexes, hoardings, foam boards etc. of PVC) and plastic items used for catering (cups, glasses, plates, bowls and spoons). • These Model cities are promoting Baran Banks and Jhola Bhandars to provide alternatives to Single use Plastics. • These Model cities are also playing Song "Apna Jhola Layega" through Door to Door Waste Collection Tipper • Further utilization of Segregated Combustible Fraction in cement kilns 10 Cities (within 100 km reach of cement plant) namely Saja, Kasdol, Sirgiti, Durg, Aarang, Mahasamund, Mungeli, Akalara, Kawardha, and Gobra-Nawapara have signed agreement with Cement Plants. <p>C&D Waste Management & Air Pollution Control:</p> <ul style="list-style-type: none"> • The ongoing construction sites in these Model cities are covered with green nets. • Temporary C&D collection centres has been developed near the SLRM Centres. • Street sweeping is done twice a day in the commercial areas and once a day in residential areas.
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[Handwritten Signature]

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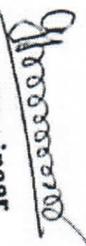
		<ul style="list-style-type: none"> • Further, to control the road dust emission, water sprinkling is done on the dusty roads in the model cities. <p>Wastewater & Septage Management:</p> <ul style="list-style-type: none"> • FSTP plants are constructed for the treatment of septage generated in these model cities and all 28 Model cities are ODF++ certified by MoHUA's. • Further, to avoid congestion of drains, regular cleaning of all the major drains of the model cities and installation of grill/mesh/nets have been done at 282 strategic locations of the 125 Major drains in the above mentioned 28 model cities to arrest solid and plastic waste entering the water bodies. • In all the 28 Model Cities management of Dairy waste is also being done by converting the waste into manure by vermicomposting method. <p>A review meeting was conducted on 22.06.2021 to review the progress of Solid, Liquid, Plastic, C&D waste management and Air pollution control in model cities of the State.</p> <p>Additionally, ULBs are developing proposals for the fulfilling of norm of model city and Department is mapping funding sources for the development of Model cities.</p>
b	Creation of Environmental Cell	<p>CGUAD has setup a technical cell vide order dated 15.05.2019. The technical cell is providing technical assistance to ULBs for implementation of SWM Rules, 2016 as per the approved State SWM Plan and policy.</p>

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	<p>Standardization of rates for procurement of services/equipment (to do away with the tendering process) required for solid waste management</p>	<p>To ease the procurement procedure, a standardized quality and specification is maintained throughout the State. State developed the SOPs specifying the specification for each item and infrastructure including to the detail which paint colour is to be used. Moreover, for huge procurement of Tricycle and Dustbin State level empanelment of Vendors was done and rates were finalized. Also, for implementation of the project the engineers were hired in the form of PIU at State level. For procurement of usable items, State level directions to procure from GEM portal have been given for standard practice.</p>
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Improvements Since Last Hearing				
Sl. No.	Item	Present Status	Status at the time of last hearing	Whether directed timelines have been adhered or not?
1.	Door-to-door collection (%)	(100%) in 166 ULBs	(100%) in 166 ULBs	Yes
2.	Source segregation of waste (%)	(100%) in 166 ULBs	(100%) in 166 ULBs	-
3.	Waste Processing (TPD)	1650 TPD (100%)	1385 TPD (84%)	-
4.	Dumpsites capped (No.)	0	0	-
5.	Dumpsites Bio-remediated (No.)	162 (Recently the dumpsite at Bilaspur and Bhilai have been Bio-remediated)	160	-


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 Urban Administration & Development
 Chhattisgarh, Naya Raipur



कार्यालय मिशन संचालक, राज्य स्वच्छ भारत मिशन (ग्रामीण)
विकास भवन, सेक्टर-19, अटल नगर, नवा रायपुर (छ.ग.)



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क्र. / 220 / एस.बी.एम.जी. / एस.एल.डब्ल्यू.एम. / 2021

नवा रायपुर, दिनांक 14/07/2021

प्रति,

सदस्य सचिव
छत्तीसगढ़ शासन
पर्यावरण संरक्षण मंडल
पर्यावास भवन, नार्थ ब्लॉक, सेक्टर-19
अटल नगर, नवा रायपुर

विषय:- Submission of 7th Quarterly Progress Report in the matter of "Compliance of Municipal Solid Waste Management Rules, 2016 (O.A. 606/2018) dated 16-01-2019

संदर्भ:- No. 1305/Legal/CECB/2021, Nawa Raipur, Atal nagar, Dated 22-06-2021

उपरोक्त विषयांतर्गत संदर्भित पत्र के माध्यम से माननीय राष्ट्रीय हरित अधिकरण के प्रकरण क्र. 606/2018 दिनांक 16.01.2021 के परिपालन में निर्धारित प्रारूप में सातवी त्रैमासिक प्रगति रिपोर्ट चाही गई है। अतः निर्धारित प्रारूप में सातवी त्रैमासिक रिपोर्ट आवश्यक कार्यवाही हेतु संलग्न प्रेषित है।

संलग्न :- उपरोक्तानुसार

(सत्यनारायण राठौर) 13/7/21
मिशन संचालक

राज्य स्वच्छ भारत मिशन (ग्रामीण)

पृ. क्र. / 221 / एस.बी.एम.जी. / एस.एल.डब्ल्यू.एम. / 2021

नवा रायपुर, दिनांक 14/07/2021

प्रतिलिपि:-स्टाफ आफीसर, अपर मुख्य सचिव, छ.ग. शासन, पंचायत एवं ग्रामीण विकास विभाग, मंत्रालय, महानदी भवन, नवा रायपुर, अटल नगर की ओर सादर सूचनार्थ प्रेषित।

मिशन संचालक

राज्य स्वच्छ भारत मिशन (ग्रामीण)

7th QUARTERLY COMPLIANCE REPORT

O.A. NO 606/2018

"Submission of 7th Compliance Report in the matter of OA No. 606 of 2018 by Hon'ble National Green Tribunal in compliance of order dated 01/01/2020"

S.No.	Questions	Remarks	Target	Gap	Timeframe
1.	Numbers of Panchayats	11664	11664	10640	Year 2019-2020-:2703GPs
2.	Over all waste management status in States/UTs				Year 2020-2021-: 2500GPs
a	Quantity of MSW generated (TPD) in Rural area	3287			Year 2021-2022-: 2500GPs
b	Quantity of MSW collected (TPD)	170.49			Year 2022-2023-: 2500GPs
c	Quantity of MSW segregated & transported (TPD)	51.2			Year 2023-2024-: 1461GPs
d	Quantity of MSW process (TPD)	250(converted in to compost)			Year2019-2020-:2703GPs
e	Quantity of MSW disposed in secured land fill site (TPD)	GPs will be linked to near by ULBs for sanitary landfill. 1889 GPs are being linked with ULBs for the same.			Year 2020-2021-: 2500GPs
f	Gap in Solid Waste Management Uts (TPD) [1(a)-1(e)]				Year 2021-2022-: 2500GPs
g	Solid Waste Management Plan	Enclosed as Annexure-1			Year 2022-2023-: 2500GPs
3.	Waste Collection				Year 2023-2024-: 1461GPs
a	Panchayats in which waste door-to-door collection is implemented(No.)	1024	11664	10640	Year2019-2020-:2703GPs
b	Panchayats in which segregation of wasted is implemented (No.)	1024	11664	10640	Year 2020-2021-: 2500GPs
					Year 2021-2022-: 2500GPs
					Year 2022-2023-: 2500GPs
					Year 2023-2024-: 1461GPs

c	Panchayat in which transportation of segregated waste is implemented (No.)	1024	11664	10640	Year 2019-2020:-2703GPs Year 2020-2021:- 2500GPs Year 2021-2022:- 2500GPs Year 2022-2023:- 2500GPs Year 2023-2024:- 1461GPs
4.	Waste Processing	Existing	Target	Gap	Timeframe
a	Material Recovery facilities				
	Total Capacity (TPD)	50			
	Number	1024			
	Number of Panchayats covered	1024	11664	10640	
b	Recycling	Existing	Target	Gap	Timeframe
	Total Capacity (TPD)	50			
	Number	1024	11664	10640	
	Number of Panchayats covered	1024	11664	10640	
c	Composting	Existing	Target	Gap	Timeframe
	Total Capacity (TPD)	250			
	Number	4731			
	Number of Panchayats covered	1627	11664	10037	
D	Biomethanation	Existing	Target	Gap	Timeframe
	Total Capacity (TPD)	Existing Capacity of Biogas plant varies from 10 cum-25 cum/day			
	Number	277			
	Number of Panchayats covered	277			
e	RDF	Existing	Target	Gap	Timeframe
	Total Capacity (TPD)	NIL			
	Number	NIL			
	Number of Panchayats covered	NIL			
f	Waste to Energy Plants	Existing	Target	Gap	Timeframe
	Total Capacity (TPD)	NIL			

		Number	NIL	Target	Gap	Timeframe
(ii)		Number of Panchayats covered	NIL			
(iii)		Waste Disposal Landfill	Existing			
4		Total Capacity (TPD)	11664	9767		
a			GP's will be linked to near by ULBs for sanitary landfill. 1897 GP's are being linked with ULBs for the same.			
(ii)		Number				
(iii)		Number of Panchayats covered	1897			
5.		Legacy Waste Management	Existing	Target	Gap	Timeframe
a		Number of dumpsites(No.)	NIL			
b		Quantity of Waste dumped at dumpsites(Tons)				
c		Number of dumpsites cleared (No.)				
d		Number of dumpsites in which bio mining has commenced (No.)				
e		Time frame for clearing all dumpsites				
6.		Other Information	Existing	Target	Gap	Timeframe
a		Information regarding of model town/cities/village	84 GP's notified as Model GP	81	03	In these 81 model GP's door to door collection, segregation, recycling of waste is going on. 3 GP's have been notified for newly formed district Gorella-Pendra-Marwahi and these 3 GP's will be complied MSW rule 2016 within 6 months from the issuing of Notification.
b		Creation of Environmental Cell	-			
c		Standardization of rates for procurement of services/equipment (to do away with the tendering process) required for solid waste management	Under process			

Improvements since Last Hearing

SNo	Item	Present Status	Status at the time of last hearing	Whether directed timelines have been adhered or not?
1	Door-to-door collection (%)	9%(1024 GPs)	1.13% (132GPs)	Till now in 1024 GPs door to door collection, segregation and safe disposal of waste is going on. We will cover all the 11,664 GPs in the stipulated timeline.
2	Source segregation of waste (%)	9%(1024 GPs)	1.13% (132GPs)	
3	Waste Processing (TPD)			
4	Dumpsites capped (No.)	nil	nil	
5	Dumpsites Bio-remediated (No.)	nil	nil	

Solid Waste Management Plan

ANNEXURE-I

With the key objective of SBM(G) phase one attained, the Government of India renewed its commitment to further enhance the sanitation and hygiene status in a rural area with the approval of SBM phase(II) of the programme. SBM phase(II) will be implemented from 2020-21 to 2024-2025. The key objective of the SBM phase (II) is to sustain the ODF status of villages and to improve the levels of cleanliness in rural areas through solid and liquid waste management.

1. There are 11664 Village Panchayats in the state. All the GPs will have a functional solid waste management system in the following stipulated time limit:-
 - a. The year 2019-2020:- 2703 GPs
 - b. The year 2020-2021:- 2500GPs
 - c. The year 2021-2022:- 2500GPs
 - d. The year 2022-2023:- 2500GPs
 - e. The year 2023-2024:- 1461 GPs
2. State policy emphasizes decentralized waste management (biodegradable waste) at the source of waste generated (household level/institution etc).
3. At present in 1024 Village panchayat door-to-door collections of segregated waste and its transportation in covered vehicles to processing or disposal facilities is going on. In 1889 village panchayat construction of segregation sheds have been completed.
4. Self-help Groups are engaged as "Swachhagrahi" for collection segregation & other activity related to Solid Waste Management.
5. At the segregation shed collected waste segregated and recyclable waste like glass, plastic bottles sell to a recycler.
6. There are provisions for tax collection from household & commercial places for the collection of waste.
7. Biodegradable waste is generated from community places is to be managed during processing to generate useful byproducts such as compost, biogas, etc.
8. Through IEC creating awareness for waste minimization, waste segregation at the source & safe disposal of waste at gram panchayat level.